

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/117/2016
NAME OF THE PETITIONER(S) : Comfort Intech Ltd & 3 others
NAME OF THE RESPONDENTS : Ravi Kumar Distilleries Ltd & 12 others
UNDER SECTION : Sec 397/398, 235(2) & 237(b) of CA 1956

ORDER

Present: Ld. Sr. Counsel Shri. S Ravi along with Ld. Counsel Shri. A M Sridharan for the Petitioner.

Ld. Sr. Counsel Shri. P H Arvinth Pandian along with Ld. Counsel Shri. Kamal Agarwal for the Respondent.

At request, list the matter for hearing on **28.05.2024. (physical hearing at 2.30pm)**

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)